

development schemes have been introduced in the States since 1948-49. The Central Government gives financial assistance to the States for these schemes according to the approved pattern of financial assistance. Since 1963-64, schemes for intensive development of sugarcane have also been launched in sugar factory areas of the major sugarcane producing States and

it is intended to intensify this programme in future.

Special quota of fertilizers is allotted for sugarcane crop; and

Sugarcane development workers are given training in the latest techniques of sugarcane cultivation designed to increase production.

## STATEMENT

Area, yield per hectare of Sugarcane in India during 1966-67

State	Area ('000 hectare)	Yield (tonnes per hectare)
Andhra Pradesh	107.9	75.15
Assam	30.6	33.21
Bihar	149.1	30.24
Gujarat	26.9	52.16
Haryana	150.0	34.00
Kerala	8.8	42.85
Madhya Pradesh	61.9	22.29
Madras	88.2	78.20
Maharashtra	154.4	61.97
Mysore	76.8	83.57
Orissa	36.1	49.01
Punjab	157.0	27.77
Rajasthan	32.2	12.20
Uttar Pradesh	1206.6	33.02
West Bengal	29.5	44.06
Others	12.8	21.86
ALL INDIA TOTAL	2328.8	39.82

## MEETING OF DEVELOPMENT COUNCIL FOR SUGAR INDUSTRY

1038. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that a meeting of the Development Council for the sugar industry was held in New Delhi on 4th October, 1967; and

(b) if so, the main decision taken at the meeting regarding sugar industry?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNA-SAHEB SHINDE): (a) Yes, Madam.

(b) The Development Council for the Sugar Industry approved the sugar standards for the year 1967-68 prepared by the National Sugar Institute, Kanpur, considered the progress reports on research schemes and noted the progress of licensing additional capacity in the sugar industry.

The Council suggested that the Government should appoint a committee consisting of representatives of the Industry, the Cane Co-operative Unions and the State Governments to look into sugarcane development aspects, the problem of unsuitably located sugar factories, causes of large variation in the production of sugar in U.P. from year to year and to suggest measures to prevent the closure of certain sugar factories. The Council also suggested that appropriate steps should be taken for providing adequate irrigation facilities along with supply of fertilizers for sugarcane development.

**पोस्ट एण्ड टेलिग्राफ पेंशनर्स एसोसिएशन की मांग**

1039. श्री निरंजन वर्मा : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को आल इंडिया पोस्ट एण्ड टेलिग्राफ पेंशनर्स एसोसिएशन, पूना या उससे संबंधित उज्जैन (मध्य प्रदेश) शाखा से कोई ऐसा अभ्यवेदन प्राप्त हुआ है जिसमें उनकी पेंशन बढ़ाने का निवेदन किया गया है; और

(ख) क्या स्वर्गीय प्रधान मंत्री श्री जवाहरलाल नेहरू ने इस संबंध में इस एसोसिएशन से कोई वायदा किया था ?

†[DEMANDS OF P. & T. PENSIONERS' ASSOCIATION

1039. SHRI NIRANJAN VARMA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have received any representation from the All India Post and Telegraph Pensioners Association, Poona or its associated Ujjain (M.P.) Branch requesting increase in their pension; and

(b) whether the late Prime Minister Shri Jawaharlal Nehru had given any promise to this Association in this regard ?]

**संसद-कार्य तथा संचार विभागों में राज्य मंत्री (श्री आई० के० गुजराल) :**  
(क) जी हाँ ।

(ख) जो रिकार्ड इस वक्त उपलब्ध है, उसे देखने पर यह पता नहीं लगता कि ऐसा कोई वचन दिया गया हो ।

†[THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) Yes.

(b) From the records now available, it does not appear that any such promise was given.]

**CLOSURE OF SUGAR MILL**

1040. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government have conducted any investigation into the circumstances leading to the closure of M/s. Kamlapat Moti Lal Sugar Mills, Bhatni, in Deoria District in Uttar Pradesh; and

(b) if so, what are the findings of the enquiry ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNA-SAHEB SHINDE): (a) Yes, Madam.

(b) The Enquiry Committee has opined that the undertaking is being